

Amendment of recruitment rules in Bureau for promotion of urdn.

*87. DR. BAPU KALDATE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) how many posts are there for which Recruitment Rules have been (changed) changed twice to make, it suitable for certain persons in Bureau for Promotion of Urdu;

(b) whether it is a fact that some posts of Research Officer have been changed in to the post of Junior Administrative-cum-Accounts Officers, if so how many;

(c) what are the reasons therefor:

(d) whether it is also a fact that contrary to the provisions of Recruitment Rules, some Officers have got promotion from Research Assistant to Research Officer, while they have studied Urdu either in school or in college; and

(e) if so, what are the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (e) There are no posts in the Bureau for Promotion of Urdu for which Recruitment Rules have been changed twice to make it suitable for certain persons in that Bureau.

In the interest of effective and smooth functioning of the Bureau, one post of Junior Administrative-cum-Accounts Officer was created in 1981 in lieu of one post of Research Officer in the same scale of pay.

Only one post of Research Officers has so far been filled by promotion. This has been done in accordance with Recruitment Rules.

Reservation Policy

*88. SHRI LAKKHIRAM AGARWAL: Will the Minister of WELFARE be pleased to state:

(a) what are the time-bound measures Government would take to ensure the filling up of backlog of SC/ST vacancies in Government and Public Sector Organisations;

(b) what is the policy of Government in respect of reservation to SCs and STs (22 1/2%) in case the Public Sector Units are privatised; and

(c) the manner in which Government propose to implement the reservation policy in private sector?

THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI K. V. THANGKA BALU): (a) Special Recruitment Drives are launched to fill up the backlog of reservation in services for Scheduled Castes and Scheduled Tribes in Government and Public Sector Undertakings as and when necessary. Such Special Recruitment Drives were conducted during 1987-90, 1990-91 and 1991-92. The Fourth Special Recruitment Drive was launched in July, 1993 with the target date of 1st October, 1993 for assessment of vacancies, and completion of recruitment by 31st March, 1994.

(b) and (c) A statement containing guidelines in the matter is laid on the Table of the House.

Statement

The Ministry of Industry, Department of Public Enterprises had examined the issue of reservation for Scheduled Castes and Scheduled Tribes in the Public Sector Undertakings and issued the following guidelines *vide* their O. M. No. 18 (8)/92-GM, dated, 16-3-1994:—

(i) Where a PSU is to be restructured through the BIFR or otherwise recourse to the National Renewal Fund may, have to